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Central Administrative Tribunal  
Principal Bench: New Delhi

OA No. 2287/2001

New Delhi this the 10th day of September, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri V.K. Majotra, Member (A)

Jaswant Rai  
Office Superintendent./S&T  
DRM Office, Northern Railway  
New Delhi.

-Applicant

(None Present)

Versus

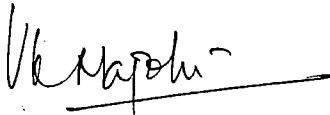
1. Union of India  
through General Manager  
Northern Railway  
Baroda House  
New Delhi.
2. Sr. Divl. Personnel Officer  
Northern Railway  
DRM Office, New Delhi.
3. Sr. Divl. Signal & Telecom Engineer  
Northern Railway  
DRM Office  
New Delhi.

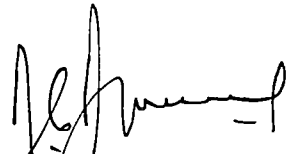
-Respondents

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

Applicant, who appears in person, has been consistently absent. He was absent on 4.9.2001 and on 5.9.2001. Even today i.e. 10.9.2001 he is also not present. In the circumstances, OA is dismissed for default and non-prosecution.

  
(V.K. Majotra)  
Member (A)

  
(Ashok Agarwal)  
Chairman

cc.